

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 2539
ANSWERED ON 17/12/2024

IMPLEMENTATION OF THE PM-KUSUM SCHEME

2539. SHRI P. P. SUNEER

will the minister of new and renewable energy be pleased to state:

- (a) the targets set for the PM-KUSUM scheme at the time of launch including the number of diesel pumps to be replaced, the power generation capacity to be installed both grid-connected and off-grid pumps and the targets and their execution for electricity purchase from farmers, State-wise data;
- (b) the State-wise data of functioning power purchase agreements signed and the State-wise average cost of purchase of electricity from farmers, the details thereof separately for owned and leased lands; and
- (c) State-wise details of credit provided for the scheme to farmers separately for public sector and private sector banks?

ANSWER

**THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER
(SHRI SHRIPAD YESSO NAIK)**

(a) Under the PM-KUSUM Scheme, which was launched in March, 2019, scaled-up in November 2020 and September 2023, following targets are to be achieved by March 2026:

Components	March 2019 (launched)	Nov 2020 (First expansion)	Sept 2023 (Current Targets)
Component A (in MW)	10,000 MW	10,000 MW	10,000 MW
Component B (No. of Pumps)	17.5 lakhs	20 lakhs	14 lakhs
Component C (No. of Pumps)	10 lakhs	15 lakhs	35 lakhs

Currently, all three components combined aim to add 34.8 GW of additional solar capacity. PM-KUSUM is a demand driven scheme. The capacities are allocated based on demand received from the States/UTs. The State/UT wise progress under PM KUSUM is placed at **Annexure-I**.

(b) The Component A of the scheme aims for setting up 10,000 MW of decentralized ground/stilt mounted grid connected solar power plants by the farmers on their land. The PPAs are signed with DISCOMs and Farmers for the purchase of electricity.

As per the information provided by state implementing agencies, under Component A of PM KUSUM, the details of the PPA signed with farmers and approved tariff, state wise, are placed at **Annexure II**.

(c) As per the information provided by the Department of Financial Services, the state wise and bank wise details of Credit report under PM KUSUM are placed at **Annexure III**.

**Annexure-I referred to in reply to part (a) of Rajya Sabha Unstarred Question No. 2539
to be answered on 17.12.2024**

State/UT-wise progress under PM-KUSUM Scheme (as on 30.11.2024)

S. No.	State Name	Component-A (MW)		Component-B (Nos)		Component-C (Nos)		
		Sanctioned	Installed	Sanctioned	Installed	Sanctioned (IPS)	Sanctioned (FLS)	Installed (Total)
1	Arunachal Pradesh	0	0	700	394	0	0	0
2	Assam	10	0	4000	0	1000	0	0
3	Chattisgarh	30	4	10000	0	0	0	0
4	Bihar	0	0	0	0	0	136812	0
5	Gujarat	500	0	12382	7705	0	725000	30158
6	Goa	150	0	900	80	0	11000	700
7	Haryana	85	6.65	197655	137594	0	45519	0
8	Himachal Pradesh	100	25.95	1270	685	0	0	0
9	Jammu & Kashmir	20	0	5000	1937	4000	0	0
10	Jharkhand	20	0	42985	23999	1000	0	0
11	Karnataka	0	0	41360	1674	0	766588	1713
12	Kerala	40	0	8	8	45100	25387	7402
13	Ladakh	0	0	1400	0	0	0	0
14	Madhya Pradesh	1490	39.63	59400	7325	0	445000	7417
15	Maharashtra	700	6	505000	222933	0	775000	31428
16	Manipur	0	0	150	78	0	0	0
17	Meghalaya	0	0	3035	96	0	0	0
18	Mizoram	0	0	1700	40	0	0	0
19	Nagaland	5	0	265	65	0	0	0
20	Odisha	500	0	16441	5478	25000	10000	0
21	Puducherry	0	0	0	0	0	0	0
22	Punjab	220	0	53000	12952	186	75000	0
23	Rajasthan	1550	244	212914	89245	6418	350000	5476
24	Tamil Nadu	424	1	5200	3909	5000	6000	0
25	Telangana	4000	0	0	0	28000	0	0
26	Tripura	5	0	10895	3537	2600	0	50
27	Uttar Pradesh	151	0	110948	54117	12000	94000	2000
28	Uttarakhand	0	0	5685	473	200	0	0
29	West Bengal	0	0	0	0	700	0	20
30	Andaman and Nicobar	0	0	34	0	436	0	0
	Total	10000	327.23	1302327	574324	131640	3465306	86364

Annexure-II referred to in reply to part (b) of Rajya Sabha Unstarred Question No. 2539 to be answered on 17.12.2024

Details of PPA signed and an average cost of purchase of electricity under Component A of PM KUSUM scheme

S. No.	State Name	Capacity of PPA signed (MW)		Average cost of purchase of electricity from farmers (Rs. Per unit)
		Owned land (MW)	Leased land (MW)	
1.	Assam	1.7	0	3.30
2.	Chhattisgarh	14.50	0	3.04 – 3.51
3.	Goa	4.00	0	
4.	Haryana	15.96	26	3.11
5.	Himachal Pradesh	45.75		3.50 up to 1MW, 3.46 above 1 MW to 5 MW
6.	Madhya Pradesh	178.37	19.65	3.07
7.	Maharashtra	187.70	4.50	3.28 – 3.30 for own land 3.10 for Lease land
8.	Rajasthan	553.50	48.50	3.14
9.	Tamil Nadu	1	0	3.28
10	Tripura	2	0	3.31
11	Uttar Pradesh	1	0	3.10

Annexure-III referred to in reply to part (c) of Rajya Sabha Unstarred Question No. 2539 to be answered on 17.12.2024

State wise and bank wise details of Credit report under three Components of PM KUSUM (as on 30.11.2024)

1. Component A

a. State wise details

State	Component A			
	No of Applications Sanctioned	Amount Sanctioned (in lakhs)	No of Applications Disbursed	Amount Disbursed (in lakhs)
Andaman & Nicobar Islands	0	0	0	0
Andhra Pradesh	0	0	0	0
Arunachal Pradesh	0	0	0	0
Assam	0	0	0	0
Bihar	0	0	0	0
Chandigarh	0	0	0	0
Chhattisgarh	9	2,466.00	8	1,960.00
Dadra & Nagar Haveli	0	0	0	0
Daman & Diu	0	0	0	0
Delhi	0	0	0	0
Goa	0	0	0	0
Gujarat	0	0	0	0
Haryana	4	1077	4	1077
Himachal Pradesh	54	11,653	52	9,075
Jammu & Kashmir	0	0	0	0
Jharkhand	0	0	0	0
Karnataka	0	0	0	0
Kerala	0	0	0	0
Ladakh	0	0	0	0
Lakshadweep	0	0	0	0
Madhya Pradesh	35	17,832	30	13,980
Maharashtra	3	1,180	3	1,078
Manipur	0	0	0	0
Meghalaya	0	0	0	0
Mizoram	0	0	0	0
Nagaland	0	0	0	0
Odisha	0	0	0	0
Puducherry	0	0	0	0
Punjab	1	4	1	3
Rajasthan	141	54,561	141	45,491
Sikkim	0	0	0	0
Tamil Nadu	1	11	1	11
Telangana	0	0	0	0
Tripura	0	0	0	0
Uttar Pradesh	5	2,255	5	2,139
Uttarakhand	7	3,448	7	3,448
West Bengal	0	0	0	0
Total	260	94,487.00	252	78,262.00

b. Bank wise details

Bank	Component A			
	No of Applications Sanctioned	Amount Sanctioned (in lakhs)	No of Applications Disbursed	Amount Disbursed (in lakhs)
Bank of Baroda	2	490.00	2	490.00
Bank of India	0	0	0	0
Bank of Maharashtra	0	0	0	0
Canara Bank	35	12,218.00	35	11,898.00
Central Bank of India	54	11,574.00	54	9,390.00
Indian Bank	2	1,315.00	2	885
Indian Overseas Bank	0	0	0	0
Punjab & Sind Bank	17	7,590.00	15	7,590.00
Punjab National Bank	7	2,690.00	7	2,574.00
State Bank of India	135	56,470.00	129	43,666.00
UCO Bank	6	1,582.00	6	1,328.00
Union Bank of India	2	558.00	2	441.00
Total	260	94,487.00	252	78,262.00

2. Component B

a. State wise details

State	Component B			
	No of Applications Sanctioned	Amount Sanctioned (in lakhs)	No of Applications Disbursed	Amount Disbursed (in lakhs)
Andaman & Nicobar Islands	0	0	0	0
Andhra Pradesh	1	1.00	1	1.00
Arunachal Pradesh	0	0	0	0
Assam	0	0	0	0
Bihar	0	0	0	0
Chandigarh	0	0	0	0
Chhattisgarh	0	0	0	0
Dadra & Nagar Haveli	0	0	0	0
Daman & Diu	0	0	0	0
Delhi	0	0	0	0
Goa	0	0	0	0
Gujarat	2	3.00	2	3.00
Haryana	5	413	5	408
Himachal Pradesh	1	1	1	1
Jammu & Kashmir	0	0	0	0
Jharkhand	0	0	0	0
Karnataka	10	42	10	42
Kerala	1	2	1	2
Ladakh	0	0	0	0
Lakshadweep	0	0	0	0
Madhya Pradesh	25	42	25	42
Maharashtra	103	318	101	301
Manipur	0	0	0	0
Meghalaya	0	0	0	0
Mizoram	0	0	0	0
Nagaland	0	0	0	0
Odisha	0	0	0	0
Puducherry	0	0	0	0
Punjab	310	646	301	630
Rajasthan	34	68	33	67
Sikkim	0	0	0	0
Tamil Nadu	27	105	27	105
Telangana	5	121	4	77
Tripura	3	6	2	5
Uttar Pradesh	3	35	2	5
Uttarakhand	1	4	1	4
West Bengal	22	37	20	31
Total	553	1,844.00	536	1,724.00

b. Bank wise details

Bank	Component B			
	No of Applications Sanctioned	Amount Sanctioned (in lakhs)	No of Applications Disbursed	Amount Disbursed (in lakhs)
Bank of Baroda	0	0	0	0
Bank of India	4	7.00	4	7.00
Bank of Maharashtra	6	42.00	6	42.00
Canara Bank	0	0	0	0
Central Bank of India	2	9.00	2	9.00
Indian Bank	3	3.00	2	2.00
Indian Overseas Bank	12	38.00	12	38.00
Punjab & Sind Bank	0	0	0	0
Punjab National Bank	372	877.00	364	848.00
State Bank of India	39	104.00	38	100.00
UCO Bank	2	2.00	1	1.00
Union Bank of India	113	762.00	107	677.00
Total	553	1,844.00	536	1,724.00

3. Component C

a. State wise details

State	Component C			
	No of Applications Sanctioned	Amount Sanctioned (in lakhs)	No of Applications Disbursed	Amount Disbursed (in lakhs)
Andaman & Nicobar Islands	0	0	0	0
Andhra Pradesh	1	1.00	0	0
Arunachal Pradesh	0	0	0	0
Assam	0	0	0	0
Bihar	0	0	0	0
Chandigarh	0	0	0	0
Chhattisgarh	0	0	0	0
Dadra & Nagar Haveli	0	0	0	0
Daman & Diu	0	0	0	0
Delhi	0	0	0	0
Goa	0	0	0	0
Gujarat	0	0	0	0
Haryana	0	0	0	0
Himachal Pradesh	0	0	0	0
Jammu & Kashmir	0	0	0	0
Jharkhand	0	0	0	0
Karnataka	2	4	2	3
Kerala	0	0	0	0
Ladakh	0	0	0	0
Lakshadweep	0	0	0	0
Madhya Pradesh	5	31,560	5	14,228
Maharashtra	23	49	23	49
Manipur	0	0	0	0
Meghalaya	0	0	0	0
Mizoram	0	0	0	0
Nagaland	0	0	0	0
Odisha	0	0	0	0
Puducherry	0	0	0	0
Punjab	1	4	1	3
Rajasthan	10	17557	10	9881
Sikkim	0	0	0	0
Tamil Nadu	4	8	4	8
Telangana	2	3	2	3
Tripura	0	0	0	0
Uttar Pradesh	0	0	0	0
Uttarakhand	0	0	0	0
West Bengal	0	0	0	0
Total	48	49,186	47	24,175

b. Bank wise details

Bank	Component C			
	No of Applications Sanctioned	Amount Sanctioned (in lakhs)	No of Applications Disbursed	Amount Disbursed (in lakhs)
Bank of Baroda	0	0	0	0
Bank of India	0	0	0	0
Bank of Maharashtra	0	0	0	0
Canara Bank	9	47369	9	22754
Central Bank of India	1	4.00	1	3.00
Indian Bank	3	1743	3	1350
Indian Overseas Bank	0	0	0	0
Punjab & Sind Bank	0	0	0	0
Punjab National Bank	35	70.00	34	68.00
State Bank of India	0	0	0	0
UCO Bank	0	0	0	0
Union Bank of India	0	0	0	0
Total	48	49,186.00	47	24,175.00